During the Fourth Five Year Plan there is no Central assistance for the establishment of new Primary Health Centres, construction of buildings and staff-quarters and augmentation of staff in the existing Primary Health Centres. This is now the responsibility of the State Governments.

However the State Government was requested on the 27th August, 1970 to see that all the Blocks should have at least one Primary Health Centre each and that there should not be any area left without Health services by the end of the Fourth Five Year Plan. The Government of West Bengal proposed to upgrade 34 subsidiary Health Centres to Primary Healh Centres and also to establish '8 new Primary Health Centres out of 110 Blocks without Primary Health Centres as on 1.4.1969, before the end of the Fourth Plan. The State Government have already established 11 Primary Health Centres during 1969-70, and 2 during 1970-71. At the moment there are 97 blocks without Primary Health Centres.

## Aid from Soviet Union for starting Paediatric and Physiotherapy Wards in the Alleppy Medical College, Kerala

\*1066. SHRI C. JANARDHANAN: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

- (a) whether the Soviet Union has offered aid in starting paediatric and physiotherapy wards in the Alleppy Medical College Hospital in Kerala;
  - (b) if so, the aid offered; and
- (c) whether Government have accepted the offer?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT): (a) to (c). No offer of aid in starting Paediatric and Physiotherapy wards, in the Alleppy Medical College has been received by the Government of India from the Soviet Union. However, a preposal was received from the Kerala Government for seeking assistance from the U. S. S. R. Government for setting up of two units, one each for Physiotherapy and Paediatrics in the Medical College at Alleppy. Thematter is under consideration in consultation with the State Government.

# पाक अधिकृत जन्मू और काइनीर के क्षेत्र के लोगों द्वारा बगला देश के समर्थन में प्रान्योखन

#1068. श्री ज्ञानेश्वर प्रसाद बादव: नया विदेश मन्त्री यह बताने की कृपा करेंगे कि:

- (क) क्या गैर कानूनी तौर से पाक अधि-कृत जम्मू व काश्मीर राज्य के क्षेत्र के लोगों ने बगला देश के लोगों के ससर्थन में जन भ्रान्दो-सन भ्रारम्भ किये है; और
- (स) यदि हां, तो इस सम्बन्ध मे भारत सरकार की क्या प्रतिक्रिया है?

विवेश अन्त्री (श्री स्वर्श सिंह): (क) और (ख). इस मामले में भारत सरकार के पास कोई प्रमाणित सूचना नही है क्योंकि यह क्षेत्र पाकिस्तान की सेना के सर्वेश कब्जे में है। फिर भी हमें पाकिस्तान घिषक्त काश्मीर में फैले असंतोष के बारे में समय-समय पर सूचनायें मिलती रहती हैं। सखारी खबरों के अनुसार पाकिस्तान की वमन नीतियों के खिलाफ पाकिस्तान अधिकृत काश्मीर में विशेष रूप से इसके उत्तरी भाग में, भयकर आफ़ोश है। यह यह भी सूचना मिली है कि इस क्षेत्र के लोगों के बिब्रोह को नई ताकत से दबाया जा रहा है क्योंकि इन लोगों ने बगला देश-वासियों के बीरतापूर्ण संवर्ष से प्रेरणा ली है।

#### Agency Entrusted with the Task of Purchasing Requirements of All India Institute of Medical Sciences, New Delhi

- \*1071. SIRI D. K. PANDA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:
- (a) the agency which buys different requirements of All India Institute of Medical Sciences, New Delhi;
- (b) whether built supplies of drugs and midicines are seldom tested:

- (c) whether such purchases are often made from non-manufacturers who function as intermediaries: and
- (d) the number of tests made in respect of each product before it is administered?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHR: UMA SHANKAR DIKSHIT): (a) The All India Institute of Medical Sciences itself buys its requirements.

- (b) "Random testing" of drugs and redicines is done by the Drugs Controller, Delhi Administration at his own volition. Where necessary, he does so at the request of the All India Institute of Medical Sciences.
- (c) Normally, purchases are made only from the manufacturers or their accredited distributors. Purchases from non-manufacturers are made only in inescapable situations.
- (d) Besides the tests carried out by the Drugs Controller, Delhi Administration, the medicines before being administered to the patient, are checked in respect of any discoloration, presence of foreign body and date of expiry. Whenever indicated, sensitivity test is also performed.

# Fertiliser Complex in North Area of West Bennal

- \*1072. SHRI B. K. DASCHOW-DHURY: Will the Minister of FETRO-LEUM AND CHEMICALS be pleased to state:
- (a) whether in view of larger demand for fertiliser in North area of West Bengal, his Ministry has decided to establish a Fertiliser Complex in that area;
- (b) whether sometime back on the basis of an Expert Committee Report, Planning Commission gave its opinion that a Fertiliser Project may be established in North Bengal; and
- (c) if so, the reaction of Government thereon?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETMI):
(a) There is no proposal, at present, to set up a fertilizer complex in hierth Bengal.

- (b) No, Sir. Government is not aware of any Expert Committee report suggesting the location of a fertiliser factory in North Bengal.
  - (c) Does not arise.

# Repatriation of Dividends by Pharmaceutical Firms

- •1073. SHRI K. S. CHAVDA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:
- (a) the number of foreign Pharmaceutical firms having more than 50 per cent equity participation, who have repatriated money by way of dividends, royalties and over-invoicing during the last three years and money repatriated by each firm;
- (b) whether the technical know-how of tablets, injectables is available m the country yet expansions have been given to foreign firms; and
- (c) if so, whether Government intend to utilise the technical know-how of our country In this matter?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI): (a) There are 35 foreign firms having more than 50% equity participation. This Ministry has no information regarding the over-invoicing by any these firms. The other information regarding repatriation of dividends, royalties, etc. is being collected and will be laid on the Table of the House in due course.

(b) and (c). Technical know-how, whether available with the aforesaid foreign firms or the Indian companies, is utilized to the fullest extent possible and import of foreign know-how is restricted only to areas where indigenous know-how is not currently available or is not likely to be available in the foreseeable future. Each case for expansion of capacity is considered on its merits keeping the national interest in view.

## Lom to Trumbay Unit of Fertiliner Corporation of India

- \*1074, SHRI RAIDEO SINGH: WIH!
  the Minister of PETROLEUM AND
  CHEMICALS be pleased to state:
  - (a) whether Trombay Unit of Pertiline